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## ACQUISITION OF LAND FOR SHIFTING OF JAWANWALA SHAHR RAILWAY STATION

- \*337. CHAUDHARY A. MOHAMMAD: Will the Minister of RAILWAYS be pleased to refer to the answer to Unstarred Question No. 745 given in the Rajya Sabha on the 29th November, 1971 and state:
- (a) whether the land which was acquired for the proposed shifting of the Jawanwala Shahr Railway Station and consequential realignment of connected railway line has been restored to the owners in view of the dropping of the proposed shifting; and
- (b) if not, which lands have not been restored and the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). Jawanwala Shahr station is not being shifted from its present premises and no land has been acquired for any such shift. The question, therefore, of restoring to the owners the land acquired for the purpose of 'Shifting' the Railway Station, does not arise.

## EARNINGS FROM JOINT VENTURES ABROAD

- •338. SHRI SITARAM JAIPURIA: Will the Minister of FOREIGN TRADE be pleased to state:
- (a) what is the total foreign exchange earnings on account of dividends, techincal fees and managerial fees from joint ventures abroad during the years 1970 and 1971; and
- (b) what is the foreign exchange earnings on account of exports through these ventures during the above period?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA): (a) and (b) A statement is laid on the Table of the House.'

## STATEMENT

(a) According to the information available, an amount of Rs. 47.15 lakhs has been earned in foreign exchange by way of dividends, technical fees and managerial fees by our joint ventures abroad during the year 1969-70. Information for the subsequent years has not so far been received.

(b) According to the information available, a sum of Rs. 415.56 lakhs has been earned in foreign exchange upto 31st March, 1971, on '.ccount of exports through these joint ventures. These are over and above the expons made towards their equity participation. Year-wise information is not available.

to Questions

SHRI SITARAM JAIPURIA: I would like to know from the hon. Minister he has not been able to get the details after 1969-70 according to the statement placed on the TaLle of the House-how many joint ventures have since been promoted and wharis the expected income in this category for the

SHRI L. N. MISHRA: I cannot give the exact figure at the moment but it is of the order of 27 so far as joint ventures abroad are concerned. Most of th:m are under construction and some of them have gone into production. About the return I hv.ve al cady given the figure.

## SHRI SITARAM JAIPURIA: May I

know from the hon. Minister what are the polices which have been decided upon by the Government in the matter of granting permits for joint ventures, whether specific countries have been enumerated for this purpose or anybody can open joint ventures in any of the countries?

- SHRI L. N. MISHRA: There is no restriction on countries; there are certain conditions and if those conditions are satisfied permission is given. And perhaps the hon. Member must be aware of them.
- , SHRI A. G. KULKARNI: May I know whether in the recent U.K.-India discussions on industrial ventures abroad there was also a proposal to have joint ventures in underdeveloped countries in partnership with the U. K. and if so what are the terms and what is the policy of the Government in that connection?
- SHRI L. N. MISHRA: I am not aware of this particular venture; I would like to have notice for it.
- DR. BHAI MAHAVIR: In view of the fact that there are certain joint ventures going on I would like to ask the hon. Minister if the Government would permit such joint